

(ग) अनुपपुर्ग याई के ढांचे में परिवर्तन के सिलसिले में द्वीप प्लेटफार्म (island platform) को मुख्य प्लेटफार्म से मिलाने के लिये अभी हाल में एक नया ऊपरी पैदल-पुल बनाया गया है ।

#### शहडोल में रेलवे क्रासिंग

५८२. श्री उटिया : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या कटनी-बिलासपुर-सेक्शन में शहडोल रेलवे क्रासिंग पर कई लाइनें बिछाने से जनता के आवागमन में रुकावट होती है ;

(ख) क्या इस क्रासिंग पर ऊपरी पुल बनाने की योजना है ; और

(ग) यदि हां, तो ऊपरी पुल कब तक बनेगा ?

रेलवे मंत्रालय में उपमंत्री (श्री सें० बें० रामस्वामी) : (क) शहडोल याई में कटनी की तरफ का समपार अप और डाउन मुख्य लाइनों पर बना हुआ है ।

(ख) म्युनिसिपल कौंसिल ने वहां लाइन के नीचे पुल बनाने का प्रस्ताव रखा है ।

(ग) पुल का नक्शा और खर्च का अनुमान राज्य सरकार की स्वीकृति और लागत में अपने हिस्से की मंजूरी के लिये भेजा गया है । राज्य सरकार की स्वीकृति मिलने पर काम शुरू किया जायेगा ,

#### Goods Train-Truck Collision

583. Shri P. C. Borooah: Will the Minister of Railways be pleased to state:

(a) whether a truck collided with a moving goods train at a level crossing near Jharandalli railway station in Durg District on the 22nd January, 1964;

(b) if so, the number of casualties suffered in the accident; and

(c) the cause of the collision?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) No.

(b) and (c). Do not arise.

#### Sinking of Indian Ship

584. Shri P. C. Borooah: Will the Minister of Transport be pleased to state:

(a) whether 'Susheela' a 50 ton Indian mechanised sailing vessel ran aground and sank in the Arabian sea in January this year;

(b) if so, the circumstances in which the accident took place; and

(c) the total amount of loss suffered?

The Minister of Shipping in the Ministry of Transport (Shri Raj Bahadur): (a) Yes, Sir. The mechanised sailing vessel 'Susheela' of 145.77 tons sank off Khanderi Island near Bombay on 1st January this year.

(b) and (c). A preliminary enquiry into the accident is being conducted by the Mercantile Marine Department to determine the cause of the accident and the extent of loss. But according to information so far available, the vessel was carrying cargo worth about rupees twenty lakhs and sank on account of a sudden leakage.

#### Road Accidents in Delhi

585. Shri P. C. Borooah: Will the Minister of Transport be pleased to state:

(a) the number of road accidents due to open man-holes on the roads in Delhi during 1962 and 1963;

(b) the number of casualties involved therein;

(c) whether a survey of such open man-holes is periodically made; and

(d) if so, how often and when it was last made and the result thereof?

**The Minister of Shipping in the Ministry of Transport (Shri Raj Bahadur):** (a) Nil.

(b) Does not arise.

(c) and (d). The road gangs of the New Delhi Municipal Committee and the area Supervisory Staff of the Health Department of the Delhi Municipal Corporation have instructions to check whether any man-hole is without a cover, or with a broken cover, during their daily rounds and to get the missing or broken covers replaced without delay. The concerned staff of the Delhi Municipal Corporation also carried out special surveys on 24-6-1963 and 5/9-8-63 and got the missing man-hole covers and gratings replaced immediately.

#### North Andaman Forest

**586. Shri A. S. Saigal:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the State Planning Committee, Andaman and Nicobar Islands, at its meeting held on the 1st January, 1964 recommended that the lease of North Andaman Forests granted to M/s P. C. Ray and Co. Ltd. should be cancelled and North Andaman Forests taken over by the Government for departmental extraction as the performance of the lessee has been very poor; and

(b) if so, the action Government propose to take in the matter?

**The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh):** (a) Yes, Sir.

(b) The recommendations of the Planning Committee are being scrutinised by the Chief Commissioner, Andaman and Nicobar Islands. After his comments are received Govern-

ment will decide as to the action to be taken thereon.

#### I.A.C. Employees

587 . { Shri Subodh Hansda:  
Shri P. C. Borooah:  
Shri P. R. Chakraverti:  
Shri Sarjoo Pandey:  
Shri Ram Harkh Yadav:

Will the Minister of Transport be pleased to state:

(a) whether the Indian Airlines Corporation employees went on strike on the mid-night of Monday, the 10th-11th February, 1964;

(b) if so, the demands the I.A.C. Employees are pressing for; and

(c) the Government's decision thereon?

#### The Deputy Minister in the Ministry of Transport (Shri Mohiuddin):

(a) Yes, Sir. At Delhi and Bombay, most of the employees falling within the Air Corporations Employees' Union categories stayed away from work on the night of the 10th and the morning of 11th February, 1964.

(b) The demands of the Air Corporations Employees' Union are:

- (i) 50 per cent increase in the existing rates of dearness allowance;
- (ii) Transport Allowance at Rs. 25 p.m. upto Grade 9 including those residing in quarters. The existing rates are:

Grades 1 to 6—Rs. 10 p.m. whether working in city offices or at airport.

Grades 7, 8 and 9—Rs. 25 p.m. for employees working at airport.

Rs. 10 p.m. for employees working in city offices.

(iii) Place Allowance at Rs. 18